

Incentives to Entrepreneurs and Self-employed Graduates to set up Industries in Rewa, Sidhi, Shahdol (M.P.)

5039. SHRI MARTAND SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government propose to consider giving incentives as are being given to hand-knotted carpet exporters, to young entrepreneurs and self-employed graduates etc., to start small scale industries in industrially backward regions of the country, like Rewa, Sidhi, Shahdol of Madhya Pradesh; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). Rewa and Sidhi Districts of Madhya Pradesh are eligible for concessional finance facilities and two blocks from Rewa District viz. Rewa and Raipur (Garh) and four blocks from Sidhi District viz. Majhauli, Sidhi, Doosar and Waidhan are eligible for Central Investment Subsidy. Shahdol District is not eligible to either of the above two incentives.

All entrepreneurs in backward areas can avail of following Central incentives and facilities in backward areas:

(i) Tax concessions

(ii) Hire purchase of Machinery by small scale industries.

(iii) Consultancy for technical services.

(iv) Special facilities for import of raw materials.

(v) Rural Industries Projects Programme.

(vi) Rural Artisans Programme.

(vii) District Industries Centre.

(viii) Seed/Margin Money Assistance.

Setting up of H.M.T. Watch Factory in Nagaland

5040. SHRI CHINGWANG KONYAK: Will the Minister of INDUSTRY be pleased to state:

(a) whether proposal for setting up a H.M.T. watch factory in Nagaland is under consideration of Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) No, Sir.

(b) Does not arise.

Finalisation of outlay for new Railway lines during the Plan

5041. SHRI V. N. GADGIL: Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has finalized the total outlay on New Railway Lines in the Sixth Five Year Plan; and

(b) whether the Planning Commission has cleared the West Coast Apta-Mangalore Railway project?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir. According to the Plan-headwise break up suggested by the Ministry of Railways and approved by the Planning Commission, a provision of Rs. 380 crores has been made for the construction of new lines in the Sixth Five Year Plan.

(b) The construction of new railway line from Apta to Roha was approved by the Planning Commission in the Annual Plan 1978-79. Extension of this line has not been cleared by the Planning Commission. The scheme